

(c) and (d). A complaint was received in August, 1980 about misgrading of rice meant for export. After a preliminary enquiry four complaints were lodged with the C.B.I. in October, 1980 for detailed investigation. The C.B.I. report in respect of one complaint has since been received and is under examination. The remaining three complaints are still under investigation by the C.B.I.

Import of Edible Oil

3175. DR. VASANT KUMAR PANDIT : Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) how much edible oil was imported and of what value during 1978-79, 1979-80, 1980-81 and how

much is planned to be imported during 1981-82.

(b) how much out of the total edible oil (indigenous and imported) available during the above years and been used for manufacture in Vanaspati, Oil-based Industries had how much edible oil was made available to consumers; and

(c) what schemes has been drawn to distribute edible oil at reasonable cost to the common consumer?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY) : (a) The quantities of edible oil and their value imported by the State Trading Corporation on Government account during the Oil Years 1978-79, 1979-80 and 1980-81 were as under:—

Quantity in lakh MT Value in crores (Rs.)

Oil Year (Nov.-Oct.)	Total Qty.	Approximate value
1978-79	8.24	479.83
1979-80	11.49	617.18
1980-81 (upto July, '81)	7.55	395.00

The quantity of edible oils to be imported during the Oil-Year 1981-82 (November, 1981—October, 1982) would depend upon the indigenous production, gap between the demand and production as ascertained from time to time, indigenous and

international prices of edible oil and other related factors.

(b) The quantity of imported edible oils supplied by STC to vanaspati industry and public distribution system for these three Oil Year is given as under:—

(Approximated quantity in lakh tonnes)

Oil-Year	Vanaspati	P.D.S.	Total
1978-79	4.50	0.93	5.43
1979-80	6.20	3.49	9.69
1980-81 (upto July, 1981)	4.02	2.60	6.62

In addition vanaspati industry used indigenous oils amounting to about 2.32 lakh tonnes in the Oil-Year 1978-79, about 0.85 lakh tonnes in 1979-80 and about 0.93 lakh tonnes in 1980-81 (upto April, 1981).

(c) Imported edible oils are being supplied by Central Government through STC to States/Union Territories for distribution through licensed fair price shops/cooperative outlets to the consumers under the public distribution system at reasonable prices which are much less than the market prices of edible oils.

New Items of essential commodities

3176. SHRI CHINTAMANI JENA : Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) what are the names of the new items that have been brought of essential commodities under statutory price control; and

(b) what are the details regarding the policy of Government regarding the distribution of these items of essential commodities adopted by the Government?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY) : (a) None, Sir.

(b) Does not arise.

Socio-Economic Welfare Projects for SC/ST

3177. DR. VASANT KUMAR PANDIT : Will the Minister of AGRICULTURE be pleased to state:

(a) the number of projects for socio-economic welfare of Scheduled Castes and Scheduled Tribes operating at present and at what places;

(b) what schemes are proposed to be started in 1981 and 1982 and the areas covered;

(c) whether the schemes included new farming techniques, self-employment and education; and

(d) whether it is a fact that some Agricultural Universities and Research Institutes have submitted projects to the Indian Council of Agricultural Research (ICAR); if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (KUMARI KAMLA KUMARI) : (a) and (b). The Department of Agriculture have identified a number of programmes for implementation during the Sixth Plan period (1980-85) which would benefit the Scheduled Castes and Scheduled Tribes. These programmes along with the Sixth Plan outlays are listed in the Statement I laid on the Table of the House. Placed in library. (See No. LT-2779/81);

(c) The programmes, referred to above, are expected to increase production, employment and income of the beneficiaries and also promote the adoption of improved farming techniques.

(d) Yes, Sir. Indian Council of Agricultural Research had invited suggestions/proposals from Agricultural Universities on Socio-Economic Upliftment of Scheduled Castes and Scheduled Tribes. Based on the suggestions received, projects for Scheduled Castes and Scheduled Tribes were formulated. These projects are being implemented by the Agricultural Universities and Research Institutes. Details are given in the statement II enclosed.